

To be published in the Gazette of India Extraordinary Part-I, Section-I  
Government of India  
Ministry of Commerce and Industry  
Department of Commerce  
Directorate General of Foreign Trade

**Public Notice No. 43/2015-2020**  
**New Delhi, Dated the 01 November, 2018**

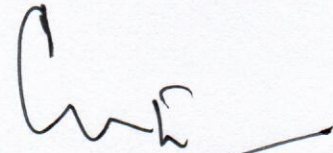
**Subject: Implementation of the Track and Trace system for export of Pharmaceuticals and drug consignments alongwith maintaining the Parent-Child relationship in the levels of packaging and their movement in supply chain – Extension of date of implementation regarding.**

In exercise of the powers conferred under Paragraph 2.04 of the Foreign Trade Policy, 2015-20, as amended from time to time, the Director General of Foreign Trade hereby amends Para 2.90A of Handbook of Procedure- 2015-20, as notified vide Public Notice No. 43/2015-20 dated 05.12.2017 read with Public Notice No. 52 / 2015-20 dated 05.01.2016 and No. 05/2015-20 dated 09.05.2018 on laying down the procedure for implementation of the Track and Trace system for export consignments of drug formulations.

2. In Para 2.90 A (vi) and (vii) of Handbook of Procedure - 2015-20 (as amended vide Public Notice No. 05/2015-20 dated 09.05.2018), "15.11.2018" may be substituted by "01.07.2019".

3. **Effect of this Public Notice:**

The date for implementation of Track and Trace system for export of drug formulations with respect to maintaining the Parent-Child relationship in packaging levels and its uploading on Central Portal has been **extended upto 01.07.2019** for both SSI and non SSI manufactured drugs.



(Alok Vardhan Chaturvedi)  
Director General of Foreign Trade  
Ex-officio Additional Secretary, Government of India  
E-mail: dgft@nic.in